NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/101/2017

NAME OF THE PETITIONER

: MASAFI POWER TECH PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SCIDUAL
p.Rajaprobhu

CA/ Pehary

ORDER

Counsel for the Petitioner present. Mr. B. Sridhar, Deputy Registrar of Companies in person present. Heard the arguments of the Counsel for the Petitioner and the plea of the Deputy Registrar of Company. Reserved for orders.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)